

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.243 - IA/223(AHM)2024
in
C.P. (IB)/6(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Bhaumik Pankaj Shah
Vs
Bank Of Maharashtra & Ors.

.....Applicant

.....Respondents

Order delivered on: 16/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Harmish Shah, Adv.
RP in person : Mr. Nitin Parikh, Adv.
For Bank of Maharashtra : Mr. Raju Kothari, Adv.
For Personal Guarantor : Mr. Ujas Patel, Adv. for Mr. Aditya Pandya, Adv.

ORDER

IA/223(AHM)2024

Heard Learned Counsels for the parties.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)